

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: R R leather Products Private Limited Date of Commencement of Liquidation: 17-10-2019; List of Stakeholders as on Date: 31-03-2021; Name of IP: Ms. Malathi Gopi; Last 5 digit of registration number: 11727

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|---------------------|----------------------------|---------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 400000.00 | 0 | 400000.00 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | | 49184017.00 | 0 | 49184017.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 100504814.42 | 1 | 100504814.42 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 28478393.00 | 2 | 28478393.00 | 0 | 28478393.00 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 58 | 2350548.00 | 58 | 2350548.00 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 15 | 6303818.00 | 15 | 6303818.00 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 2154145.00 | 2 | 2154145.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 28 | 188836535.00 | 28 | 188836535.00 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 47200.00 | 1 | 47200.00 | 0 | 0 | 0 | Annexure 9 |
| Total | | 107 | 378259470.42 | 107 | 378259470.42 | 0 | 28478393 | 0 | |